

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/223/2017

NAME OF THE PETITIONER(S) : CO JEWEL HALL MARKINGS PVT LTD

NAME OF THE RESPONDENT(S) : ROC, CHENNAI

UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

B. Sathish	Respondent Counsel ROC, pvt	B. Sathish
SANJAR VARAPARAJAN P.M. VATSALA	COUNSEL FOR APPLICANT	P. M. Vatsala

ORDER

Counsels for both the parties are present. Counsel for the Respondent filed the objections. Matter is posted for arguments. Put up on 15.02.2018 at 10.30 A.M.

—sdt
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk